

स्वास्थ्य, परिवार नियोजन और नगरीय विकास मंत्रालय में राज्य मंत्री (डा० श्रीपति चन्द्रशखर) : (क) संसद के चालू या अगामी सत्र में गर्भपात के वर्तमान कानून को उदार बनाने के लिए एक विधेयक पेश करने का विचार है।

(ख) और (ग). विभिन्न महिला संघटनों से इसके पक्ष और विपक्ष दोनों के सम्बन्ध में प्रस्ताव प्राप्त हुए हैं और उन पर उचित रूप से विचार किया गया है।

#### Displaced Families from New Delhi Railway Station Yard

\*130. SHRI YASHPAL SINGH: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that thousands of families were shifted from New Delhi Railway Station yard to Nangloi in the month of January, 1968;

(b) if so, whether it is a fact that homeless persons were not provided there with any tents and medical facilities;

(c) if so, the number of persons who died at Nangloi as a result of cold and rains during shifting; and

(d) the action taken by Government in the matter?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANATH RAO): (a) to (d). About 4,000 unauthorised jhuggis, occupied by about 18,000 persons in the Kela Godown area near the New Delhi Railway Station were demolished on the 26th and 27th November 1967, under the Jhuggis and Jhopris Removal Scheme. Eligible squatter families comprising of about 1500 persons i.e., those who had squatted on Government and public land prior to July 1960, were provided alternative accommodation in a regular Jhuggis and Jhopris colony at Najaf-

garh Road. The remaining ineligible families who were not entitled to any facility under the Scheme, were shifted to two sites at Nangloi and Hast-sal. Adequate civic amenities like water, community block latrines etc. were provided at these sites. An ambulance van was detailed for providing medical relief. At Nangloi there is also a regular dispensary. Adequate number of shamianas and tents were also put up at the two sites to provide shelter against rain and cold. No person is reported to have died at Nangloi as a result of cold and rains during shifting.

#### विनिर्णय वर्ष में परिवर्तन

\*132. श्री दसवन्त :

श्री हुसैन चन्द कछवाय :

श्री राम सेवक यादव :

श्री दीबीकन :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रशासनिक सुधार आयोग ने यह सुझाव दिया है कि वित्तीय वर्ष 1 अप्रैल को बजाये 1 नवम्बर से शुरू होना चाहिये; और

(ख) यदि हां, तो सरकार को इस सम्बन्ध में क्या प्रतिक्रिया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री कृष्ण चंद्र पत) : (क) जी हां।

(ख) मिफारिश पर विचार किया जा रहा है और इस सम्बन्ध में फैसला करने में कुछ समय लग सकता है।

#### Petro-Chemical Complexes

\*133. SHRI B. K. DASCHOW-DHURY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have chalked out any programme for the establishment of a petro-chemical.

complex each at Haldia, Barauni, Gauhati, Baroda and Cochin;

(b) if so, the type of industries proposed to be established at these places; and

(c) the type of industries already established at these places?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHURAMIAH): (a) Yes Sir; except at Gauhati and Cochin.

(b) At Baroda a naphtha cracker and an aromatics project consisting of extraction of xylenes and manufacture of DMT will be set up in the public sector. There will be downstream units based on the naphtha cracker for the production of PVC, PVA, Acrylonitrile, Synthetic Rubber, Polyethylene etc. These will be in the private sector. There will also be a caprolactam unit in the private sector.

At Barauni an aromatics project consisting of extraction of Benzene, Toluene and Xylenes will be set up. The plan recommended by the Working Group on Petrochemicals for the Haldia Complex consists of a naphtha cracker and downstream units more or less on the same lines as at Baroda.

(c) None of the above industries have yet been established.

**Charter of Demands of Willingdon Hospitals Workers' Union**

- \*134. SHRI BALGOVIND VERMA:  
SHRI ATAL BIHARI VAJ-PAYEE:  
SHRI RAM SEWAK YADAV:  
SHRI P. N. SOLANKI:  
SHRI R. K. AMIN:  
SHRI K. M. ABRAHAM:  
SHRI KAMESHWAR SINGH:  
SHRI S. M. BANERJEE:  
SHRI MOHAN SWARUP:  
SHRI D. R. PARMAR:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN

DEVELOPMENT be pleased to state:

(a) whether Government have received any Charter of Demands from the Willingdon Hospital Workers' Union in connection with the demands of the workers of the Willingdon Hospital;

(b) if so, the details thereof; and

(c) the action taken by Government thereon.

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) Yes, Sir.

(b) and (c) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT-115/68].

**W.H.O. Report on Menace of Water Pollution**

- \*135. SHRI MAYAVAN:  
SHRI DEIVEEKAN:  
SHRI CHENGALRAYA NAIDU:  
SHRI T. D. RAMABADRAN:  
SHRI NITIRAJ SINGH CHAUDHARY:

Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to W. H. O. report on the menace of water pollution;

(b) if so, the salient features thereof; and

(c) the action taken thereon?

THE MINISTER OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): (a) and (b). The Government of India have no information regarding any W.H.O. report on the menace of water pollution. However, a publication entitled "Water Pollution Control", which is the report of a W. H. O. Expert Committee, was published in 1966 as No. 318 of the Technical Report Series of the W. H. O. This report deals with the effect of water pollution, the methods of treating polluting liquids